NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 356/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Verve Technologies India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER CP 356/252/NCLT/MB/MAH/2017

None attended. Matter adjourned to 18.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial) Date : 03.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)